

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).12413-12414/2010

GAJRAJ PRASAD TIWARI

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 09/09/2013 These Petitions were called on for hearing today.

For Petitioner(s)

Mr Ameet Singh, Adv.
Mr. Prashant Chaudhary, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The ld. Counsel for the petitioner to file process fee and spare copies within two weeks and on compliance respondent Nos. 1 to 5 be served through the standing counsel being State authorities while respondent No.7 be served through the concerned District Court in addition to postal service.

Legal representative Nos. 6/1 and 6/2 are reported to have been duly served but none appeared on their behalf.

List again on 21.10.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj